

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 448 OF 2007
(B.I.F.R. Case No. 114 of 1987)

In the matter of Sections 439 of the
Companies Act, 1956:

And

In the matter of M/s. Swastik Rubber
Products Ltd., (SRPL) a Company
Registered under Companies Act, 1956
having its Registered Office Swastik
House, Khadki, Pune :- 411 003.

.... Respondents

Board of Industrial and Financial Reconstruction,
Jawahar Vyapar Bhawan, 1, Tolstoy Marg,
New Delhi :- 110 001

.... Petitioners

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING
HIM AS A LIQUIDATOR**

To,
The Official Liquidator,
High Court,
Bombay

Order pronounced on **16th July 2009** by the Hon'ble Company Judge **Shri**
A. M. KHANWILKAR for the appointment of the Official Liquidator as a Liquidator
of the undermentioned Company:

.. 2 ..

- : 2 : -

NAME OF THE COMPANY : M/s. Swastik Rubber Products Ltd., (SRPL)

REGISTERED OFFICE AT : Swastik House, Khadki, Pune :- 411 003.

PETITIONER'S ADVOCATE :

DATE OF THE PRESENTATION
OF THE PETITION : 23rd May 2007

Copies of the Minutes of the Order Petition and Affidavit-in-support thereof have already been forwarded to you alongwith the Notification dated 12th March 2009 of your appointment as Provisional Liquidator and the copy of the order dated 20th February 2009. Hence only copy of Minutes of the Order dated 16th July 2009 is enclosed herewith.

Dated this 3rd day of August, 2009

[Signature]
For Registrar (O.S.)/
Prothonotary and Senior Master

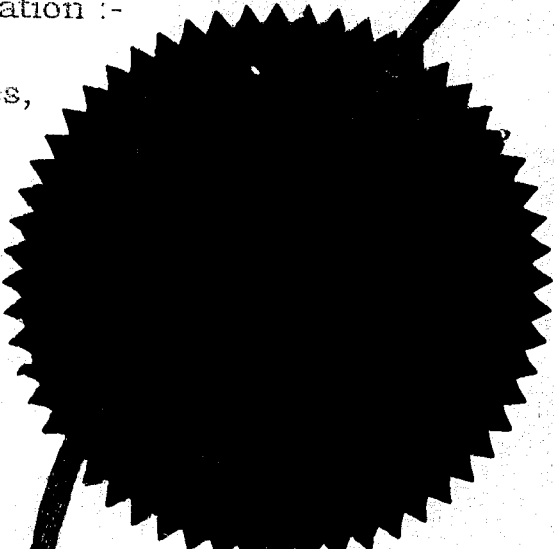
[Signature]
20/8/09
SEALER

Dated this 3rd day of August, 2009

NOTE :- It will be the duty of the persons as are liable to make out or to concur in making out a statement of affairs under Section 454 to attend on the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

Copy forwarded for information :-

To,
The Registrar of Companies,
Everest Bldg, 100
Marn Drive
Mumbai:- 400 002.



IN THE HIGH COURT OF JUDICATURE AT
BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 448 OF 2007

B. I.F.R.

Versus

M/s. Swastik Rubber Products
Ltd., (SRPL

.. Respondents

NOTIFICATION

Dated This 3rd day of August, 2009

COMPANY REGISTRAR,
ORIGINAL SIDE HIGH COURT,
BOMBAY